

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/762/2020

This the 6th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**



1. Abdul Rashid Wani S/O Ghulam Qadir wani R/O Gulistan.
2. Khursheed Ahmed Dar S/O Ghulam Hussan Dar R/O Gulistan.
3. Shabir Ahmed Gujar S/O Shariya Gujar R/O Bangidar.
4. Shakeel Ahmed Lone S/O Mohd. Akbar R/O Naristan.
5. Nazir Ahmed Dar S/O Abdul Gaffar R/O Satura
6. Firdose Ahmed Mir S/O Ghulam Hussan R/O Satura.
7. Sheraz Ahmed Bhat S/O Ghulam Hussan R/O Satura.
8. Zahoor Ahmed Hajam S/O Ghulam Nabi R/O Dar Ganikund
9. Shabir Ahmed Rather S/O Ghulam Hassan R/O Lurgam
10. Mushtaq Ahmed Malik S/O Ghulam Rasool R/O Panzoo
11. Irfan Ali Wani S/O Ali Mohd R/O Nag Pathri
12. Parvez Ahmed Dar S/O Assadullah R/O Overigund
13. Mohd Amin Sheikh S/O Ghulam Ahmed R/O Nahir
14. Mohd Yousuf Gojer S/O Ghulam Hassan R/O Zizbal

All Tehsil Aripal District Pulwama

.....Applicant

(Advocate:- Mr. Sarafraz Hamid Rather)

Versus

1. Union Territory of J&K, Through Principal Secretary to Government, School Education Department, Civil Secretariat Jammu/Srinagar.
2. Director School Education Kashmir, Srinagar.
3. Project Director Samaghra Shiksha J&K, Srinagar.
4. Chief Education Officer Pulwama
5. Zonal Education Officer Lurgam
6. Shah Nawaz Ahmed Sofi S/O Abdul Ahad Sofi R/O Sofigund
7. Tariq Ahmed Sofi S/O Ghulam Ahmed Sofi R/O Sofigund
8. Nisar Ahmed Sofi S/O Bashir Ahmed R/O Sofigund.

.....Respondents

(Advocate: Mr. Sudesh Magotra, D.A.G.)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)



During course of arguments, learned counsel for applicants and learned D.A.G. for respondents submitted that the applicants were engaged as Educational Volunteers (EV)/ Seasonal Teachers and it is not a civil post. As such, this Tribunal has no jurisdiction to hear the case.

2. In view of joint submission of both sides, OA is dismissed having no jurisdiction leaving it open to the applicant to approach appropriate forum, if he so desires. No order as to costs.

(TARUN SHRIDHAR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS